

MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR

**Schedule of the Third Phase Induction Course for the newly appointed Civil Judges Class – II from 2019 Batch (Recruitment 2018)
(25.11.2019 to 20.12.2019)**

(First Week – 25.11.2019 to 30.11.2019)

DATE/ DAY	SESSION – I 10:00 am to 11:30 am	SESSION – II 11:45 am to 1:00 pm	SESSION – III 2:00 pm to 3:30 pm	SESSION – IV 3:45 pm to 5:00 pm	SESSION – V 5:00 pm to 5:15 pm
25.11.2019 (Monday)	Inauguration of the Course & Feedback from field training (Third Phase) for identifying issues and need assessment By: Director, MPSJA & Officers of the Academy	Feedback from field training (Third Phase) for identifying issues and need assessment (Contd.) By: Director, MPSJA & Officers of the Academy	Feedback from field training (Third Phase) for identifying issues and need assessment By: Director, MPSJA & Officers of the Academy	Brief overview of the course By: Director, MPSJA & Officers of the Academy	Instructions Distribution of exercise 1. Order 1 Rule 10 CPC 2. Bail By: Officers of the Academy
26.11.2019 (Tuesday)	Interactive discussion on key Issues relating to Remand and Bail By: Shri Dharendra Singh, Faculty Senior, MPSJA & Shri Jayant Sharma, Faculty Junior, MPSJA	Interactive discussion on key issues relating to filing of charge sheet and cognizance By: Shri Yashpal Singh, Dy. Director, MPSJA	Interactive discussion on key issues relating to presentation of Plaints, Written Statement, Counter Claim and Set off By: Smt. Anu Singh, O.S.D., MPSJA	Interactive discussion on key issues relating to Framing of Issues, amendment of issues By: Shri Axay Dwivedi, Addl. Director, MPSJA	Instructions Submission of exercise 1 By: Officers of the Academy
27.11.2019 (Wednesday)	Interactive discussion on key issues relating to framing of charges, discharge and alteration of charges By: Shri Dharendra Singh, Faculty Senior, MPSJA	Interactive discussion on stay of suit, <i>res judicata</i> and consolidation of suits By: Shri Jayant Sharma, Faculty Junior, MPSJA	Interactive discussion on Interim/ Interlocutory Applications in Criminal Cases (Sections 45, 65 Evidence Acts 72, 91, 311, 319 Cr.P.C.) By: Smt. Anu Singh, O.S.D., MPSJA	Discussion on Exercise – 1 Order 1 Rule 10 CPC By: Shri Axay Dwivedi, Addl. Director, MPSJA	Instructions Submission of exercise 2 By: Officers of the Academy

DATE/ DAY	SESSION – I 10:00 am to 11:30 am	SESSION – II 11:45 am to 1:00 pm	SESSION – III 2:00 pm to 3:30 pm	SESSION – IV 3:45 pm to 5:00 pm	SESSION – V 5:00 pm to 5:15 pm
28.11.2019 (Thursday)	Interactive discussion on Legal Search by the use of Software and Internet and Use of MPSJA website By: Shri Yashpal Singh, Dy. Director, MPSJA	Open interactive discussion on interim custody of property under Section 451/457 Cr.P.C. and other Special Acts By: Shri Dhirendra Singh, Faculty Senior, MPSJA & Shri Jayant Sharma, Faculty Junior, MPSJA	Mock Trial – (Contd...) By: Officers of the Academy	Mock Trial – By: Officers of the Academy	Instructions By: Officers of the Academy
29.11.2019 (Friday)	Interactive discussion on – Juvenile Justice (Care & Protection of Children) Act, 2015 By: Smt. Anu Singh, O.S.D., MPSJA	Appreciation of various document produced in civil cases By: Shri Yashpal Singh, Dy. Director, MPSJA	Classroom Exercise – Framing of charge By: Shri Dhirendra Singh, Faculty Senior, MPSJA	Discussion on Classroom Exercise By: Shri Dhirendra Singh, Faculty Senior, MPSJA	Instructions Submission of Exercise Criminal Judgment 1 By: Officers of the Academy
30.11.2019 (Saturday)	Open Interactive Session By: Officers of the Academy	Law of Precedent By: Hon’ble Shri Justice C.V. Sirpurkar, Former Judge, High Court of M.P.	Principles of Judicial Conduct By: Hon’ble Shri Justice C.V. Sirpurkar, Former Judge, High Court of M.P.	Discussion on Exercise – 2 Bail By: Shri Dhirendra Singh, Faculty Senior, MPSJA & Shri Jayant Sharma, Faculty Junior, MPSJA	Instructions Submission of Exercise 3 on Section 311 By: Officers of the Academy

- Note:** (1) The Time Table is subject to change as per exigencies.
(2) Use of Cell Phones in lecture room is strictly prohibited.

DIRECTOR

MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR

**Schedule of the Third Phase Induction Course for the newly appointed Civil Judges Class – II from 2019 Batch (Recruitment 2018)
(25.11.2019 to 20.12.2019)**

(Second Week – 02.12.2019 to 07.12.2019)

DATE/ DAY	SESSION – I 10:00 am to 11:30 am		SESSION – II 11:45 am to 1:00 pm		SESSION – III 2:00 pm to 3:30 pm		SESSION – IV 3:45 pm to 5:00 pm	SESSION – V 5:00 pm to 5:15 pm
02.12.2019 (Monday)	Interactive discussion on M.P. Accommodation Control Act, 1961 (Contd...) By: Director, MPSJA		Interactive discussion on M.P. Accommodation Control Act, 1961 By: Director, MPSJA		Interactive discussion on Orders 9 and 17 CPC By: Shri Axay Dwivedi, Addl. Director, MPSJA		Interactive discussion on Sections 340 to 345 Cr.P.C. and Contempt of Courts. By: Shri Yashpal Singh, Dy. Director, MPSJA	Instructions Distribution of exercise of Civil – 2 and Criminal – 2 Judgment By: Officers of the Academy
03.12.2019 (Tuesday)	Interactive discussion on recording of evidence in criminal cases based on feedback from the participants after field training By: Director, MPSJA	T E A B R E A K	Interactive discussion on key issues relating to Negotiable Instruments Act, 1881 (Contd.) By: Shri Dhirendra Singh, Faculty Senior, MPSJA & Shri Jayant Sharma, Faculty Junior, MPSJA	L U N C H B R E A K	Interactive discussion on key issues relating to Negotiable Instruments Act, 1881 By: Shri Dhirendra Singh, Faculty Senior, MPSJA & Shri Jayant Sharma, Faculty Junior, MPSJA	T E A B R E A K	Discussion on Exercise – 3 on Section 311 Cr.P.C. By: Smt. Anu Singh, O.S.D., MPSJA	Instructions Submission of Exercise – 4 on court fees By: Officers of the Academy
04.12.2019 (Wednesday)	Interactive discussion on recording of evidence in civil cases based on feedback from the participants after field training By: Director, MPSJA		Spirituality, Science and Stress management By: Shri Tarkeshwar Singh, Former District Judge		Interactive discussion on Court Fees Act and Suit Valuation Act By: Director, MPSJA		Discussion on Exercise of Criminal Judgment – 1 (Under Section 324 IPC) By: Shri Yashpal Singh, Dy. Director, MPSJA	Instructions By: Officers of the Academy

DATE/ DAY	SESSION – I 10:00 am to 11:30 am	SESSION – II 11:45 am to 1:00 pm	SESSION – III 2:00 pm to 3:30 pm	SESSION – IV 3:45 pm to 5:00 pm	SESSION – V 5:00 pm to 5:15 pm
05.12.2019 (Thursday)	Interactive discussion on key issues relating to Protection of Women from Domestic Violence (Contd...) By: Smt. Anu Singh, O.S.D., MPSJA	Interactive discussion on key issues relating to Protection of Women from Domestic Violence By: Smt. Anu Singh, O.S.D., MPSJA	Mock Trial – By: Officers of the Academy	Mock Trial – By: Officers of the Academy	Instructions By: Officers of the Academy
06.12.2019 (Friday)	Interactive discussion on law relating to temporary injunction under Order 39 Rules 1 & 2 (Contd...) By: Shri Hemant Joshi, Secretary, DLSA, Barwani	Interactive discussion on law relating to temporary injunction under Order 39 Rules 1 & 2 By: Shri Hemant Joshi, Secretary, DLSA, Barwani	Discussion on Exercise of Civil Judgment – 1 (Title declaration & injunction) By: Shri Dharendra Singh, Faculty Senior, MPSJA	Open Interactive Session By: Officers of the Academy	Submission of Exercise Civil Judgment – 2 on Accommodation Control Act By: Officers of the Academy
07.12.2019 (Saturday)	Interactive discussion on Building synergies with Seniors and Advocates By: Officers of the Academy	Classroom Exercise on – Accommodation Control Act By: Officers of the Academy	Discussion on Classroom Exercise – Accommodation Control Act By: Shri Yashpal Singh, Dy. Director, MPSJA	Open Interactive Session By: Officers of the Academy	Instructions Distribution of exercise Submission of Exercise Civil on Order 39 Rules 1 & 2 CPC By: Officers of the Academy

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MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR

**Schedule of the Third Phase Induction Course for the newly appointed Civil Judges Class – II from 2019 Batch (Recruitment 2018)
(25.11.2019 to 20.12.2019)**

(Third Week – 09.12.2019 to 13.12.2019)

DATE/ DAY	SESSION – I 10:00 am to 11:30 am	SESSION – II 11:45 am to 1:00 pm	SESSION – III 2:00 pm to 3:30 pm	SESSION – IV 3:45 pm to 5:00 pm	SESSION – V 5:00 pm to 5:15 pm
09.12.2019 (Monday)	Interactive discussion on Examination of accused under Section 313 Cr.P.C. and Defence Evidence By: Shri Jayant Sharma, Faculty Junior, MPSJA	Interactive discussion on key issues relating to M.P. Govansh Vadh Pratishedh Adhniyam, 2004 and Prevention of Cruelty to Animals Act, 1960 By: Shri Dharendra Singh, Faculty Senior, MPSJA	E-Court Mission and CIS 3.0 By: Shri Manish Singh, Addl. District Judge, District Court, Jabalpur	Interactive discussion on Limitation Act By: Shri Axay Dwivedi, Addl. Director, MPSJA	Instructions Submission of Exercise Criminal Judgment – 2 on NI act By: Officers of the Academy
10.12.2019 (Tuesday)	Interactive discussion on M.P. Land Revenue Code By: Shri Dharendra Singh, Faculty Senior, MPSJA	Interactive discussion on Wild Life Protection Act, 1972 and Indian Forest Act, 1927 – Offences and Trial By: Shri Axay Dwivedi, Addl. Director, MPSJA	Interactive discussion on Registration Act and Stamp Act, Impounding of document By: Shri Jayant Sharma, Faculty Junior, MPSJA	Discussion on Exercise – 5 Order 39 Rules 1&2 CPC By: Shri Jayant Sharma, Faculty Junior, MPSJA	Instructions Distribution of exercise of Civil – 3 and Criminal – 3 Judgment By: Officers of the Academy
11.12.2019 (Wednesday)	Interactive discussion on Execution Proceedings – Objections, Different Modes of Execution and Allied Issues (Contd...) By: Shri Axay Dwivedi, Addl. Director, MPSJA	Interactive discussion on Execution Proceedings – Objections, Different Modes of Execution and Allied Issues By: Shri Axay Dwivedi, Addl. Director, MPSJA	Discussion on Exercise of Civil Judgment – 2 (Accommodation Control Act) By: Shri Yashpal Singh, Dy. Director, MPSJA	Discussion on Exercise – 6 Protection of Women from Domestic Violence By: Shri Dharendra Singh, Faculty Senior, MPSJA	Instructions By: Officers of the Academy

DATE/ DAY	SESSION – I 10:00 am to 11:30 am	SESSION – II 11:45 am to 1:00 pm	SESSION – III 2:00 pm to 3:30 pm	SESSION – IV 3:45 pm to 5:00 pm	SESSION – V 5:00 pm to 5:15 pm
12.12.2019 (Thursday)	Interactive discussion on key issues relating to Arms Act and M.P. Excise Act and public gambling (Contd...) By: Shri Yashpal Singh, Dy. Director, MPSJA	Interactive discussion on key issues relating to Arms Act and M.P. Excise Act and public gambling By: Shri Yashpal Singh, Dy. Director, MPSJA	Mock Trial – (Contd...) By: Officers of the Academy	Mock Trial – By: Officers of the Academy	Instructions By: Officers of the Academy
13.12.2019 (Friday)	Discussion on Exercise of Criminal Judgment – 2 (NI Act) By: Shri Dharendra Singh, Faculty Senior, MPSJA	Interactive discussion on some important provisions of Hindu Law (Contd...) By: Shri Yashpal Singh, Dy. Director, MPSJA	Interactive discussion on some important provisions of Hindu Law By: Shri Yashpal Singh, Dy. Director, MPSJA	Open Interactive Session By: Officers of the Academy	Instructions Submission of exercise of Criminal Judgment – 3 on Sections 457 & 380 IPC By: Officers of the Academy

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MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR

**Schedule of the Third Phase Induction Course for the newly appointed Civil Judges Class – II from 2019 Batch (Recruitment 2018)
(25.11.2019 to 20.12.2019)**

(Fourth Week – 16.12.2019 to 20.12.2019)

DATE/ DAY	SESSION – I 10:00 am to 11:30 am	SESSION – II 11:45 am to 1:00 pm	SESSION – III 2:00 pm to 4:15 pm	SESSION – IV 4:30 pm onwards	
16.12.2019 (Monday)	Interactive discussion on Court Management, Board Management and Time Management By: Shri Dharendra Singh, Faculty Senior, MPSJA & Shri Jayant Sharma, Faculty Junior, MPSJA	Introduction to Information Technology Act, 2000 By: Smt. Anu Singh, O.S.D., MPSJA	Interactive discussion on recording and probative value of Electronic Evidence and Cyber Laws By: Shri Yashpal Singh, Dy. Director, MPSJA	Adverse possession, pleading and proof By: Hon'ble Shri Justice Vijay Kumar Shukla, Judge, High Court of M.P.	
	T E A	L U N C H	T E A		
DATE/ DAY				SESSION – I 10:00 am to 11:30 am	SESSION – II 11:45 am to 1:00 pm
17.12.2019 (Tuesday)	(i) Journey of Civil Trial – Bottle necks and solutions (ii) Dealing with different IAs' in different stages (O.6 R.17, O.7 R.10 & 11, O.26 R.9 CPC etc.) (Contd...) By: Shri Dharendra Singh, Faculty Senior, MPSJA & Shri Jayant Sharma, Faculty Junior, MPSJA	(i) Journey of Civil Trial – Bottle necks and solutions (ii) Dealing with different IAs' in different stages (O.6 R.17, O.7 R.10 & 11, O.26 R.9 CPC etc.) By: Shri Dharendra Singh, Faculty Senior, MPSJA & Shri Jayant Sharma, Faculty Junior, MPSJA	Use of video conferencing By: Shri Yashpal Singh, Dy. Director, MPSJA	Discussion on Exercise of Criminal Judgment – 3 on Sections 457 & 380 IPC By: Shri Yashpal Singh, Dy. Director, MPSJA	Distribution of various judgments of Supreme Court and High Court for the presentation to be prepared by groups By: Officers of the Academy
	B R E A K	B R E A K	B R E A K		

DATE/ DAY	SESSION – I 10:00 am to 11:30 am	SESSION – II 11:45 am to 1:00 pm	SESSION – III 2:00 pm to 3:30 pm	SESSION – IV 3:45 pm to 5:00 pm	SESSION – V 5:00 pm to 5:15 pm
18.12.2019 (Wednesday)	Presentation on various judgment of Supreme Court and High Court by groups By: Shri Jayant Sharma, Faculty Junior, MPSJA & Shri Yashpal Singh, Dy. Director, MPSJA	Presentation on various judgment of Supreme Court and High Court by groups By: Shri Jayant Sharma, Faculty Junior, MPSJA & Shri Yashpal Singh, Dy. Director, MPSJA	Discussion on Exercise relating to Court Fees By: Shri Jayant Sharma, Faculty Junior, MPSJA	Sentencing policy and victim compensation scheme By: Shri Gajendra Singh, Special Judge (Atrocities), Narsinghpur	Instructions By: Officers of the Academy
19.12.2019 (Thursday)	Discussion on – Exercise of Civil Judgment – 3 (Partition) By: Shri Yashpal Singh, Dy. Director, MPSJA	Key issues relating to execution (Contd...) By: Shri Dhirendra Singh, Faculty Senior, MPSJA	Key issues relating to execution By: Shri Dhirendra Singh, Faculty Senior, MPSJA	Valedictory Sessions By: Hon’ble Shri Justice Sanjay Yadav, Judge In-charge, Judicial Education & Officers of the Academy	
20.12.2019 (Friday)	Impact assessment and feedback of participants (Contd...) By: Officers of the Academy	Impact assessment and feedback of participants By: Officers of the Academy			

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